

O.A. No. 792/2011

ORDER DATED 28th OF NOVEMBER, 2011

Sura Bahadur.....Applicant

Vrs.

Union of India & OthersRespondents

Coram:

HON'BLE MR. C.R. MOHAPATRA, ADMINISTRATIVE MEMBER
&

HON'BLE MR. A.K. PATNAIK, JUDICIAL MEMBER

Heard Sri N.R. Routray, Ld. Counsel appearing for the applicant and Sri S. K. Ojha, Ld. Standing Counsel appearing on notice for the Respondents/Rlys. on whom a copy of this O.A. has already been served and perused the materials placed on record.

2. This Original application has been filed by the applicant with the following prayer:

- "a) To direct the Respondents to correct the date of engagement/appointment as 04.07.1988 instead of 25.05.1995 in the entire records relating to service of the applicant;
- b) To direct the Respondents to mention the leaves on her account in the pay slip".

Sri Routray, Ld. Counsel appearing for the applicant submits that in this regard, the applicant has already submitted representation addressed to Respondent No.2 vide Annexure-A/5 dated 13.09.2011. The said representation has also remained un-answered. In the above background, Ld. Counsel for the applicant submitted that, a direction may be issued to Respondent No.2 to consider and dispose of the pending representation vide Annexure-A/5 with a speaking order within a stipulated

period with intimation to the applicant.

3. Having regard to the submissions made and as agreed to by the Ld. Counsel for the parties, without going into the merit of the case, Respondent No.2 is hereby directed to consider and dispose of the pending representation vide Annexure-A/5 as per Rules and communicate its decision to the applicant within a period of two months from the date of receipt of copy of this order.

4. With the above observation and direction, this O.A. is disposed of at the admission stage itself. No costs.

5. Send copies of this order along with copies of the O.A. to Respondent Nos.2,4 & 5 at the cost of the applicant for compliance and free copies of this order be made over to the Ld. Counsel for the parties.

6. Sri N.R. Routray, Ld. Counsel appearing for the applicant undertakes to deposit the postal requisites by tomorrow.

Allah
JUDL. MEMBER

Ranjan
ADMN MEMBER